- (c) whether it ia a fact that almost all the members of the Managing Committee belong to a family group of Haryana;
- (d) whether Government's atten tion has been drawn to a letter pub lished in Hindi 'Janyug' (Delhi) of 22nd May, 1980;
- (e) whether any enquiry has been made regarding allegation made therein;
  - (f) what are the details in this regard; and
- (g) what gteps have been or are being taken to check the malpractices in the bank?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) to (g) The information is furnished in the statement annexed.

#### Statement

The office of the Urban Cooperative P«nk Limited is located at D-9, Rana

jatap Bagh, Delhi. The members of *Ae* Managing Committee of the Bank are;

- 1. Shri R. C "Pathak, President.
- 2. Shri K. S. Rana, Vice-President.
- 3. Shri M. P. Sharma, Director
- 4. Shri Motilal Mirag, Director.
- 5. Shri Mahabir Singh, Director.
- 6. Shri Jai Narain, Director.
- 7. Shri Ram Niwas, Director.

From the information available with the Administration, it is not known whether the aforesaid members of the Managing Committee belong to a family group of Haryana. In the published letter under question several allegations have been made. These refer to the mis-utilisation of the resources of the Bank by the Managing Committee members for their personal gains and suppression of members who oppose them. The Bank has been inspected by the Reserve Bank of India. Under Section 55 of the Delhi Cooperative Societies Act, 1972, a statutory inquiry

into the constitution, working and financial condition of the Bank is being conducted by the Registrar of Cooperative Societies, Delhi.

# Recovery of loans from co-operative societies

- 1352. SHRI ROBIN KAKATI: Will the Minister of AGRICULTURE be pleased to state:
- (a) what is the amount of loans, grants, subsidies given to various type.3 of co-operative societies in Delhi during the last three years;
- (b) what is the amount of over dues of all these co-operatives at the end of the financial year 1978-79 and 1979-80; and
- (c) what steps Government have taken so far to recover the same?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a)-

				(1	Rs, in	n	lakhs)	
Year		Loan		Grants/ Subsidies		Total		
1977-78	٠.	11.32		2.03		13.35		
1978-79		5.09 1.09		17. 35 22. 45		22.44 23.54		
1979-80	•							
(b)				(	(Rs. in Lakhs)			
1978-79							18. 20	
1979-80		:_	<u>.</u>	•			20. 50	
(c)	The	Delhi	A	dministration		is	taking	

(c) The Delhi Administration is taking action to recover the dues as arrears of land revenue and for this purpose," recovery notices to defaulters are under issue.

#### Postal circle for Assam

- 1353. SHRI AJIT KUMAR SHARMA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether it ig a fact that the proposal for setting up of a separate posral circle for Assam has been dropped;

49

(b) if so, what are the reasons therefor and if not, by when the proposal will be given effect to?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) and (b) The proposal for creation of a separate Postal Circle for Assam is under consideration.

## Posting of a Class I Officer of Indian Postal Service in North Eastern Postal Circle

1354. SHRI AJIT KUMAR SHARMA. Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that one Class I Officer of the Indian Postal Service has been allowed to remain in the North Eastern Postal Circle for many years in various capacities;
- (b) whether it is also a fact that this Officer was posted in the headquarters at Shillong as a Vigilance Officer and thereafter promoted to tha rank of Director with transfer only from one room to another room without any obligation of normal transfer involving extra responsibility; and
  - (c) if so, what are the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) There are nine officers belonging to the Indian Postal Service who are working in North Eastern Circle. Three of them have remained in N.E. Circle for periods ranging from 7 to 15 years.

(b) and (c) One of the above mentioned nine officers, who is in North Eastern Circle since 1964 "was promoted as Director of Postal Services Shillong while he was working as Vigilance Officer, Shillong. He was posted as Director of Postal Services, a post carrying higher responsibilities, following the normal practice of availability of vacancy and administrative necessity. It is not necessary to transfer an officer on promotion outside the Circle where he is working.

# Tenure of Officer in North Eastern Postal and Telecommunication Circie

to Ouestions

1355. SHRI AJIT KUMAR SHARMA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) what is the tenure of an officer in Uorth Eastern Postal and Telecommunication
- (b) whether any officers have remained there beyond their tenure and if so, what is their number in each Division and Headquarters separately;
- (c) whether it is a fact that several Junior Officials not approved for Officer's Grade have been posted as Offi-cers both in Field Service and Headquarters for years together in violation of normal procedure;
- (d) whether it is also a fact that none o'f these Officers completed five years of field service before their post ing of the Headquarters;
- <e) whether it is also a fact that officers posted in the Headquarters are entitled to a special pay of Rs. 100.00 Per Month; and
- (f) if so, what are the reasons for posting of the junior and unapproved Officers at the Headquarters depriving. the approved officers from such benefit of special pay?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) to (f) The information is being collected and will be placed on th\*
Table of the House.

### Prices of sugar in important markets

1356. SHRI IBRAHIM KALANIYA: Will the Minister of AGRICULTURE be pleased to state:

- (a) what were the prices of sugar in the important markets of the country during the period from June. 1977 to 31st May, 1980; year-wise; and month-wise;
- (b) whether any directives have been issued to sugar mill owners that they should voluntarily bring down the ex-factory price of sugar;
- (c) what are the names of sugar mills. which have honoured this directive;